COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 180 OF 2015

Dated: 21st August, 2017

In the matter of:

M/s Shreenath Mhaskoba Sakhar Karkhana Ltd. Appellant(s) Vs. Central Electricity Regulatory Commission & Ors. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 10-10-2017.

PPS/Court Master

tpd